**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(APPELLATE JURISDICTION)**

## APPEAL NO. 264 OF 2014

**Dated : 02nd August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd. .....Appellant(s)**
**Vs.**
**Punjab State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg for
Ms. Swapna Seshadri

Counsel for the Respondent(s) : -

## ORDER

At the request of learned counsel for the appellant, the matter is adjourned to ***15.09.2016.***

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

ts/dk